

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19. IA-1086/2024 in C.P.(IB)/1057(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs
NIK -SAN Engineering Company Limited

SECTION: 9, 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. No representation on behalf of the Applicant.
2. At the request of the Counsel for the RP this IA was adjourned on 14.03.2024.
Today, there is no representation on behalf of the RP.
3. List this matter on **26.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)